

**Central Administrative Tribunal
Principal Bench**

OA No.3095/2017
MA No.3270/2017

New Delhi, this the 7th day of September, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Sumit Malik, age 29+ years,
S/o Shri Kaptan Singh Malik,
R/o H.No.465, Nehru Enclave,
Alipur,
Delhi-110036.
2. Sandeep Sharma, Age 32+ years,
S/o Shri Pardeep Kumar Sharma,
R/o H.No.6/228, Gali Loharan,
Jatwara, Sonepat,
Haryana-131001.
3. Sunil Dagar, Aged 29+ years,
S/o Shri Krishan Dagar,
R/o 811, Dighupura Road,
VPO Dischaon Kalan,
Delhi-110043.
4. Ravi Shankar, Aged 31+ years,
S/o Shri Satnarain,
R/o Mohalla/pana – Himnan,
VPO- Bapora, Distt. Bhiwani,
Haryana-127111.
5. Vikram Singh, Aged 31+ years,
S/o Shri Gopal Dass,
R/o H.No.53, Shivpuri-B,
Backside Ranjan Hospital,
Yamuna Nagar, Haryana.
6. Jitender Kumar Sharma, Aged 32+ years,
S/o Shri Ramesh Chand Sharma,
R/o RZE-145, New Roshan Pura Extn.,
Najafgarh,
New Delhi-110043.

7. Sudhanshu Garg, Aged 28+ years,
S/o Shri Dinesh Kumar Garg,
R/o K-29, Sector-12,
Noida, Distt. Gautam Budh Nagar,
U.P.-201301.
8. Rahula Deswal, Aged 28+ years,
S/o Shri Ved Manter,
R/o RZ-306, D Block,
Prem Nagar, Najafgarh,
New Delhi-110043.

...Applicants

(By Advocate : Shri Sachin Chauhan)

Versus

1. Union of India,
Through it's Secretary,
Department of Revenue,
North Block,
New Delhi-110001.
2. Chairman,
Central Board of Excise & Customs,
North Block,
New Delhi-110001.
3. Chief Commissioner,
GST Delhi Zone, Delhi.
4. Chief Commissioner,
Central Excise, Customs & Service Tax,
Vadodara Zone, Vadodara.
5. Member (Admin, CBEC Board),
Central Board of Excise & Customs,
North Block,
New Delhi-110001.

...Respondents

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, learned counsel for applicants seeks leave of this Tribunal to withdraw the OA with liberty to file individual Applications in respect of each applicant.

2. Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty.

MA No. 3270/2017

In view of the above order passed in OA, MA also stands dismissed.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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